

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated: 10th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Chhattisgarh State Power Generation Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Superna Srivastava
Ms. Anushka Arora

Counsel for the Respondent(s) : Ms. Swapna Seshadri &
Mr. Ishaan Mukherjee for R-1

ORDER

In this Appeal it is submitted by the learned counsel appearing for the parties that
Written Submissions have already been filed.

Arguments cannot be heard today due to paucity of time.

Post this Appeal for arguments of the parties on **17th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

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**(Justice Surendra Kumar)
Judicial Member**